

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 429  
IB-845/ND/2018

**IN THE MATTER OF:**

**M/s. Toll Global Forwarding (India) Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Marvel Craft Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 04.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**For SIDBI**

**:Ms. Isha Thakur, Adv.**

**For Liquidators**

**:Mr. M.P. Jain, Liquidator.**

**ORDER**

**CA No. 295 of 2020**

CA No. 295 of 2020 is the second progress report submitted by the liquidator and the same is taken on record with just exceptions. The liquidator is directed to file the next progress report within time. Post the matter to 5<sup>th</sup> January, 2021.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Annu)